

**Title: Regarding serious problem faced by the entire coir industry of Kerala.**

SHRI V.M. SUDHEERAN (ALLEPPEY): Sir, I would like to raise a very serious problem faced by the entire coir sector of Kerala. Five lakh coir spinning workers, 25,000 coir factory workers, and 12,000 small-scale producers are on an agitational path seeking governmental intervention to solve their burning problems.

Their main demands are:

1. immediate payment of rebate dues of Rs. 13.5 crore and continuance of the rebate scheme to save the Coir Mats and Matting Co-operative Societies, Co-operative Societies of small-scale producers and public sector institutions like Coir Fed from extreme difficulties;
2. early restoration of floor price, that is MEP for coir and coir products taking into account the adverse result of the abolition of floor price;
3. revision of the purchase price;
4. protection of pay and other benefits of the workers; and
5. restoration of the quality control.

I would request the Government to take immediate steps to settle the issue amicably and solve the problems of the people connected with coir industry.

The action council of the coir sector, which includes all the trade unions, has decided to start an indefinite strike from December 7<sup>th</sup> onwards. So, I request the Government to take immediate steps to solve the problems and avoid strike.

SHRI VARKALA RADHAKRISHNAN (CHIRAYINKIL): Sir, I also support it.

MR. DEPUTY-SPEAKER: I allow you to associate.